- 2. Irregularitie_g i_n th_e purchase of furniture and fixing of sunmica.
 - 3. Misuse of Government Vehicles.
- 4. Deposits disproportionate to in come.
- 5. Unauthorised use of official residence of the Postmaster at Etawah and giving the benefit of HRA to the official.
- 6. Demand of illegal gratification in the matter of transfers^ settlement of punishments, etc. from his subordinates.
- 7. Payment of bogus bills of huge amount for repairs to furniture.
- 8. Purchase of National Savings Certificate worth rupees five thou sands in his name.
- 9. Irregularities in the appoint ment of BPM's of Mohabhatpur, Kunwara and Shekhoopur Adharsingh.
- 10. Meeting out harsh punishment to officials for minor mistakes.
 - 11. Misuse of authority.
- 12. Passing of fraudulent L.T.C. bills of two officials.
- 13. Allotment of Government accommodation to an official at Main-pur in an irregular way.
- 14. Giving out benefits to near relatives in some way or other.
- 15. Earning of commission from the contractors for printing forms and stationery.
- (b) The following allegations are yet to be inquired:
- 1. The SPO forcibly got verified from the SPM, Udi the rejected bills of the contractor.
- 2. The SPO demanded clothes from one of his subordinates.
- 3. Complaint from Shri Arjun Singh Bhadauria, Etwah.
- 4. Complaint from Shri S. C. Dwivedi, Etawah.

Farm Insurariee Scheme

- 329. SHRIMATI MOHINDER KAUR: Will the Minister of AGRI CULTURE be pleased to state:
- (a) whether Government are aware of the uncertainties of the farm produce, which are often the cause of acute hardships to small and marginal farmers; and
- (b) whether Government inten[^] to introduce a scheme of farm insurance; i'f so, by -when; if not, -what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b) The Government is aware of the problems faced by the small and marginal farmers including those arising from uncertainties in production. The Government of India, therefore, decided to introduce crop insurance on a pilot basis. An area based Pilot Crop Insurance scheme has been involved by the General insurance Corporation at the instance of Government of India and is already being implemented in the States o'f Tamil Nadu, Gujarat and West Bengal since kharif 1979-80.

Casual carpenter_s in the Telephone Exchange at Pnsa Road

330. DR. LOKESH CHANDRA; SHRI ROSHAN LAL:

Will the Minister of COMMUNICATIONS be pleased to refer to the reply to Starred Question 143 given in the Rajya Sabha on the 18th June, 1980, and state:

- (a) what ig the number of casual carpenters working on daily wages in the Telephone Exchange. PusaTRoad, New Delhi, since when they have been working an the number of days of their working in each year;
- (b) whether it is a fact that the casual carpenter_s in Pusa Road Telephone Exchange have not been appointed against regular posts although they fulfil the conditions of eligibility and there have been regular vacancies to abso,b them;